

R  
ITEM NO.MM

COURT NO.5

SECTION XIV

S U P R E M E                      C O U R T   O F       I N D I A  
RECORD OF PROCEEDINGS

IA.No...../2012 in  
Petition for Special Leave to Appeal (Civil) No(s).35468-35469/2009

(From the judgement and order dated 08/09/2008 in MA No.72/2007 and  
dated 10/07/2009 in RP No.371/2008 of The HIGH COURT OF DELHI AT N.  
DELHI)

GAYTRI BAJAJ

Petitioner(s)

VERSUS

JITEN BHALLA

Respondent(s)

(With appln(s) for modification of order dated 16/12/2011)

Date: 12/01/2012      This Application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM

HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s)              Mr. A.D.N. Rao,Adv.

For Respondent(s)            Mr. Sunil Kumar Jain,Adv.

UPON being mentioned the Court made the following

O R D E R

List this application along with the main  
matter on 3rd February, 2012.

[Usha Bhardwaj]  
Court Master

[Veena Khera]  
Court Master